

cipation from publishers the rents for stalls/stands were not fixed on a commercial basis. Similarly, the entry fee was also nominal i.e. 50 paise for adults and 25 paise for children, to encourage more visitors in keeping with the objective of making people more book-minded;

(c) No such allegation has been received by Government;

(d) Does not arise.

Delhi School Teachers' Co-operative House Building Society

3500. SHRI T. S. NEGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 1566 on the 28th November, 1977 and state:

(a) whether the information required in part (b) of the above question has since been collected;

(b) if so, the full details thereof; and

(c) if not, the reasons for inordinate delay and the time by which it would be made available?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The Registrar, Cooperative Societies has ascertained the position from the Society and it is as under:—

Year	Teacher	Non-teacher	Total
1961	98	9	107
1962	10	8	18
1963	30	9	39
1964	68	64	132
1965	183	59	242
1966	307	125	432
1967	91	67	158
1968	15	8	23
1969	47	82	129
	24	14	38
	74	182	256
	29	22	51
	11	6	17

The society was registered in the Year 1961 but membership claims are from the year 1960. The above information is based on the claims made by persons for membership of the society. The membership issue is yet to be decided and is a subject matter of two writ petitions in the Delhi High court.

(c) Does not arise.

Diversion of Surplus Waters of West flowing Rivers to Tamilnada

3501. SHRI K. A. RAJU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the present position of the problem of diversion of surplus waters of West flowing rivers to the State of Tamilnadu; and

(b) whether there is any time bound programme for this and when will it become a reality?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) A Technical Committee under the Chairmanship of Member (Water Resources), Central Water Commission was set up by the Government of India in December, 1976 to study the feasibility of eastward diversion of west flowing rivers of Karnataka and Kerala. It has not been possible for the Committee to meet so far as the Government of Kerala have not nominated their representative on the Committee.

(b) Further action would be taken after the report of the Committee has been received and examined.

F.C.I. Godowns in Maharashtra

3502. SHRI R. K. MAHALGI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of open godowns of Food Corporation of India in Maharashtra district-wise and their storage capacity;